



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,10th November 2020]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 2****[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3874/2020	ABHISHEK SAIKIA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR G K DEKA	GA, ASSAM SC, APSC SC, INDUSTRIES AND COMMERCE
2	WP(C)/4044/2020	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRIHARI SEKHAR	MR. S C KEYAL	
<b>ADMISSION</b>				
3	WA/273/2019	M/S B. B. ENTERPRISES, <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. S R RABHA MR P BHARDWAJ GA, AP
<b>WITH</b>				
4	WA/274/2019	M/S B.B ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, AP
<b>WITH</b>				
	CO/38/2019 <b>in</b> WA/274/2019	M/S BURU ENTERPRISES <b>Versus</b> M/S. B. B. ENTERPRISE AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. S R RABHA MR. T N SRINIVASAN	GA, AP
<b>WITH</b>				
5	WA/275/2019	M/S MESNIA ENTERPRISES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A SARMA MR B KAUSHIK MR. K KALITA MR E SHITIRI	MR. D MOZUMDER MR. S BISWAS GA, AP ASSTT.S.G.I.
<b>WITH</b>				
6	WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. D MOZUMDER MR. S BISWAS GA, AP
<b>WITH</b>				
	I.A.(Civil)/3421/2019 <b>in</b> WA/276/2019	M/S SAMCO CONSTRUCTION COMPANY <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	GA, AP

7	<b>WITH</b> WA/279/2019	M/S YUMA ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. P TAFFO	GA, AP
	<b>WITH</b> I.A.(Civil)/3304/2019 <b>in</b> WA/279/2019	M/S YUMA ENTERPRISES <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. P TAFFO	GA, AP
8	WA/94/2020 FIXED	SMTI IMTIRENLA JAMIR <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR S S DEY MR. C T. JAMIR MR. D J KAPIL MR. I IMCHEN	GA, NAGALAND
	<b>WITH</b> I.A.(Civil)/1396/2020 <b>in</b> WA/94/2020	SMTI IMTIRENLA JAMIR <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR S S DEY MR. C T. JAMIR MR. D J KAPIL MR. I IMCHEN	GA, NAGALAND
9	<b>WITH</b> WA/95/2020	SMTI IMTIRENLA JAMIR <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR S S DEY MR. C T. JAMIR MR. D J KAPIL MR. I IMCHEN	GA, NAGALAND
	<b>WITH</b> I.A.(Civil)/1397/2020 <b>in</b> WA/95/2020	SMTI IMTIRENLA JAMIR <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR S S DEY	GA, NAGALAND
10	WP(C)/3032/2020 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> ROSIDUL ISLAM	MR. B SARMA SC, RAILWAY	MR. A AHMED MS. D GOSWAMI MS. A THEYO
<b>ORDERS</b>				
11	Mat.App./4/2019 FIXED	SRI NITU PATOR <b>Versus</b> SMTI NILAKSHI SAIKIA	MR. S C BISWAS MR. B CHOWDHURY MR. A ACHARYA MR A SHARMA	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA
	<b>WITH</b> I.A.(Civil)/577/2019 <b>in</b> Mat.App./4/2019	SRI NITU PATOR <b>Versus</b> SMTI. NILAKSHI SAIKIA	MR A SHARMA	
	<b>WITH</b> I.A.(Civil)/3221/2019 <b>in</b> Mat.App./4/2019	SMTI NILAKSHI SAIKIA <b>Versus</b> SRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR A SARMA
	<b>WITH</b> CO/1/2020 <b>in</b> Mat.App./4/2019	SMT. NILAKSHI SAIKIA <b>Versus</b> SHRI NITU PATOR	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	MR. S C BISWAS
12	Mat.App./61/2019 FIXED	LATIKA KALITA <b>Versus</b> DHIRAJ KALITA	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY	MR J C GAUR MS. M GAUR
13	WA/198/2019 FIXED	SMTI. ASANGLA T AIER <b>Versus</b> SMTI. THUNGDENO MOZHUI AND 10 ORS.	MR S S DEY MR. K N CHOUDHURY MR. M NATH MR. J PATOWARY MR. A BHATTACHARJEE MR. D J KAPIL	MR D K MISHRA MR. B PRASAD GA, NAGALAND FOR CAVEATOR
14	WA/83/2020 BY STATEMENT	SMTI RUMI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	GA, ASSAM MR. R K D CHOUDHURY MRS N DEKA MR. K KAUR
15	WA/152/2020 FIXED	NAGIYA SULTANA MAZUMDER AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. K P PATHAK	DR. B AHMED SC, PNRD GA, ASSAM MR. N H BARBHUIYA MS N J BEGUM

16 I.A.(Civil)/1030/2020  
FIXED  
in WA/52/2020  
**WITH**  
WA/52/2020

SOMA CHAKRABORTY  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.  
  
THE STATE OF ASSAM AND ANR  
**Versus**  
SMTI. SOMA CHAKRABORTY AND 3 ORS

MR. P J SAIKIA  
MR. A K GUPTA  
MR. P BORDOLOI  
  
MR. D SAIKIA  
MR. B GOGOI  
MR P NAYAK

MR. D SAIKIA  
GA, ASSAM  
  
MR. A K GUPTA  
MR. P BORDOLOI

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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|----|--------------|------------|----|------------|
| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2275/2019 WITH LCR, FIXED	SUKURJAN NESSA @ SUKUR BEGUM @ SUKURJAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4881/2019 WITH LCR	CHAHAR BANU BEGUM @ SAHAR BHANU BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS R BISWAS MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4888/2019	ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4897/2019	NASER ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/4902/2019	RAJUBALA BISWAS @ RAJABALA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M H RAJBARBHUIYAN MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4933/2019	MISBAHAR SHEIKH @ MIJBAHAR ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS S SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/4965/2019 WITH LCR	ABDUL REJAK <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/4983/2019	SABITRI DEBNATH <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/4991/2019 WITH LCR	DILIP SARKAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/4992/2019	BIDESHI DAS @ BIDASHI DAS @ BIDASHI RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
11	WP(C)/4993/2019	AMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/8225/2019 WITH LCR, FIXED	RUKIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A R SIKDAR MR A ALI MR. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/1906/2020	FATEMA BIDHABA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/2498/2020 WITH LCR, FIXED	MIRAJ ALOM @ MIRAJ HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**HEARING**

15	Mat.App./56/2018 WITH LCR, B/O	SRI DILIP DAS <b>Versus</b> SMTI RUPALI KAKOTI	MRS. K DEKA MR. S P CHITTAWAT MS. L TALUKDAR	MR. S RANA MR. I RAHMAN
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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - II**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II OR AT 2 P.M. WHICHEVER  
IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/373/2020	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	
2	Cont.Cas(C)/435/2020	LIAQUAT AHMED <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	
3	Cont.Cas(C)/471/2020	KUMUD CHANDRA GOGOI <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	
4	Cont.Cas(C)/473/2020	HEM CHANDRA GOGOI <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	
5	Cont.Cas(C)/474/2020	USHARANI PHUKAN <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	
6	Cont.Cas(C)/476/2020	PRATIRAJ MALLAH <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	
7	Cont.Cas(C)/478/2020	KUSHAL GOGOI <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	
8	WP(C)/2336/2020	PARTHA SARKAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
9	WITH WP(C)/2785/2020	PARTHA SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
10	WP(C)/3224/2020	SUNIL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
11	WP(C)/3541/2020	PABITRA BORA AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
12	WITH WP(C)/2000/2020	GAUTAM BORA AND 53 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S N ADHYAPAK MS. B DAS	SC, ELEM. EDU SC, FINANCE

13	WP(C)/3884/2020 FIXED	DIPALI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, ELEM. EDU SC, FINANCE DEPTT.
14	WP(C)/3954/2020	PRASUN CHANDA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M CHANDA MR S CHOUDHURY MR S NATH MR G J SHARMA	SC, ELEM. EDU SC, FINANCE
15	WP(C)/3962/2020	DINESH CHANDRA ROY AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MR. B BORAH MS. K BORKATAKI	SC, ELEM. EDU
16	WP(C)/4366/2020 FIXED	RAMA SHANKAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, SEC. EDU. SC, K A A C
17	WP(C)/4625/2020	MRIDUSMITA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. K R PATGIRI MR. A BURAGOHAIN	SC, HIGHER EDU
18	WP(C)/4629/2020	PRAMESWAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR. B KHAKHLARY	SC, ELEM. EDU
19	WP(C)/4647/2020	SEKHAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K BAGCHI	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
20	Review.Pet./60/2018 in WP(C) 5032/07(D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SMTI SIKHA DAS GUPTA (ROY) AND 24 ORS	MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	MR. I H SAIKIA (R1, R3- R19, R21-R23, R25) MR. K KALITA (R1, R3-R19, R21-R23, R25)
21	Review.Pet./172/2018 in WP(C)/3518/2017 (D/O)	SAMSUL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
22	I.A.(Civil)/2947/2018 WP(C)/7851/2015 (D/O) in WP(C)/7851/2015	THE SECRETARY, ASSAM PUBLIC SERVICE COMMISSION (APSC), <b>Versus</b> SRI BIJON KUMAR BHATTACHARJEE AND ANR	MR C BARUAH SC, APSC	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH - IV AND BAIL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL MATTERS</u></b>				
1	Bail Appln./1502/2020 (WITHDRAWAL), B/O	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR R B ISLAM MR. M ISLAM MR. M A AHMED	PP, ASSAM
2	Bail Appln./2129/2020 (MOTION)	TAIZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR I AHMED	PP, ASSAM
3	Bail Appln./1748/2020 (BAIL HEARING), WITH OFFICE NOTE	SANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM
4	Bail Appln./1980/2020 (BAIL HEARING)	RASHID ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
5	Bail Appln./2027/2020 (BAIL HEARING), (SCANNED COPY OF LCR)	JETUKI BORO <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
6	Bail Appln./2130/2020 (BAIL HEARING), (SCANNED COPY OF LCR)	KADERNATH CHETRY @ KHEM <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
7	Bail Appln./1981/2020 (BAIL HEARING), WITH OFFICE NOTE, FIXED	MD. EZAJUL HOQUE @ IJAHARUL <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS S CHOUDHURY	PP, ASSAM
8	AB/2458/2020 (BAIL HEARING)	MOZAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S HAZARIKA	MR. A S ALI MR S HUSSAIN PP, ASSAM
<b>WITH</b>				
9	AB/2383/2020	MUNJIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR GIAS MR M Z SHAH	MR. A S ALI MR S HUSSAIN PP, ASSAM
10	AB/2459/2020 (BAIL HEARING)	RUMES MULLAH <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR H DAS	PP, ASSAM
11	AB/2469/2020 (BAIL HEARING)	PRITAM NARZARY @ PRITOM NARZARY <b>Versus</b> THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	PP, ASSAM

**MOTION**



12	WP(C)/121/2020 FIXED	ALI AKBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	Cont.Cas(C)/486/2020	MD. AZAHAR ALI <b>Versus</b> ABDUL MANNAB AND 2 ORS.	MR. M A SHEIKH MD. S Z B AKLAS, MR. M. HUSSAIN, F. INTAZ	
14	WP(C)/974/2020	BINOD DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K MOHAMMAD	GA, ASSAM
15	WP(C)/2768/2020	FAKRUL ISLAM LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR	SC, PNRD GA, ASSAM
16	WP(C)/3583/2020	SUSILA GIRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/3645/2020	ASHIT CHANDRA DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY	GA, ASSAM
18	WP(C)/4069/2020	M/S. SEAJULI TEA ESTATE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. A K DUTTA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
19	WP(C)/4168/2020	M/S. KOILAMARI TEA ESTATE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. A K DUTTA ASSTT.S.G.I. SC, INDUSTRIES
20	WP(C)/4274/2020	BLUE WHALE ON SHOP AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D GOSWAMI MR. S M BARUAH	SC, EXCISE DEPTT.
21	WP(C)/4626/2020	NAVAJYOTI YUBA SANGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
22	WP(C)/4628/2020	GOLAP BORO <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. M C KALITA MR. B K DAS MS. P DAS	GA, ASSAM
23	WP(C)/4630/2020	KAUSHLYA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
24	WP(C)/4631/2020	M/S BEE KAY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Y DOLOI MR. S Z RAHMAN	SC, PWD SC, FINANCE
25	WP(C)/4633/2020	ANIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. A MATLIB MR. A B ANSARY	GA, ASSAM SC, AG
26	WP(C)/4634/2020	MD. MASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK MR A BHUYAN	SR. GA, ASSAM SC, REVENUE
27	WP(C)/4637/2020	BIKI BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM
28	WP(C)/4638/2020	JOHIRUL ISLAM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, PNRD GA, ASSAM
<b>ADMISSION</b>				
29	WP(C)/2101/2019 FIXED	BABU RAM SAH @ BABU SAH AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS S K CHAUHAN MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR. R P SARMAH MR. P N SHARMA MS. G BORAH SC, REVENUE SC, K A A C

	<b>WITH</b> I.A.(Civil)/2248/2019 in WP(C)/2101/2019	DHAN SINGH DERA <b>Versus</b> BABU RAM SAH @ BABU SAH AND 26 ORS	MR. P N SHARMA	MR. J CHUTIYA (SC, K A A C) MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER
30	WP(C)/2102/2020 FIXED	RATAN MAJUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
31	WP(C)/3291/2020 FIXED	RENUJA KHATUN PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS N SAIKIA MS. B BHUYAN MRS. P GOSWAMI MS R SAHIN	SC, PNRD GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR
	<b>WITH</b> I.A.(Civil)/1496/2020 in WP(C)/3291/2020	ALSUMA BEGUM <b>Versus</b> RENUJA KHATUN PATOWARY AND 3 ORS.	MR. I HUSSAIN MR. L R MAZUMDER MR. H A TALUKDAR	SC, PNRD GA, ASSAM MRS N SAIKIA MRS. P GOSWAMI
32	WP(C)/3495/2020 FIXED	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, CO OP
33	WP(C)/3559/2020 FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MS. N BORDOLOI SC, HEALTH
34	WP(C)/3917/2020 FIXED	ALTAB HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
35	<b>WITH</b> WP(C)/3387/2020	PASCHIM MANDIA SAMABAY SAMITTEE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A M KHAN	SC, CO OP MR. S K TALUKDAR
36	<b>WITH</b> WP(C)/3577/2020	BAREKURI SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM
37	<b>WITH</b> WP(C)/3593/2020	TAHAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
38	<b>WITH</b> WP(C)/3630/2020	TIPUK SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D SARMAH MR B KAUSHIK MR. S HAZARIKA	SC, CO OP GA, ASSAM
39	<b>WITH</b> WP(C)/3752/2020	BOARD OF DIRECCTORS OF MADHUSOULMARI S. S. LTD. AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. A K AZAD	SC, CO OP GA, ASSAM ASSTT.S.G.I.
40	<b>WITH</b> WP(C)/3775/2020	BOARD OF DIRECTORS OF SUKCHAR S.S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM ASSTT.S.G.I.
41	<b>WITH</b> WP(C)/3786/2020	LOHIT CHANDRA MORAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	SC, CO OP GA, ASSAM
42	<b>WITH</b> WP(C)/3789/2020	HOBIBAR RAHMAN MONDOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM

43 **WITH** WP(C)/4124/2020 BOARD OF DIRECTORS OF ALOMGANJ S.S. LTD. **Versus** THE STATE OF ASSAM AND 5 ORS. SC, CO OP MR. S K DAS MR R KARIM MR D BARMAN GA, ASSAM

44 **WITH** WP(C)/4160/2020 THE BOARD OF DIRECTORS OF TAMARHAT S.S. LTD. **Versus** THE STATE OF ASSAM AND 4 ORS. MR. S K DAS MR. R ISLAM SC, CO OP GA, ASSAM SC, BTC

45 WP(C)/3938/2020 FIXED NALBARI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY **Versus** THE STATE OF ASSAM AND 3 ORS. MS. B DAS MR. K M HALOI SC, CO OP GA, ASSAM

46 WP(C)/3950/2020 FIXED MUNINDRA KUMAR GOSWAMI **Versus** THE STATE OF ASSAM AND 5 ORS. MR A K AZAD SC, PNRD GA, ASSAM SC, BTC

47 WP(C)/4531/2020 FIXED M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY **Versus** THE STATE OF ASSAM AND 2 ORS. MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA SC, FOREST

**ORDERS**

48 WP(C)/3538/2020 FIXED M/S SHIVAM PIPE INDUSTRIES **Versus** PUNJAB NATIONAL BANK MR J C GAUR MS. M GAUR SC, PNB

49 WP(C)/3960/2020 FIXED M/S. BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD. AND ANR. **Versus** THE STATE OF ASSAM AND 4 ORS. MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND SC, COOPERATION MR. S BORA, SC, BTC MS. M D BORAH, SC, CO-OPERATION

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020

2) MR. D SAIKIA 09-11-2020 To 12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,10th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CIVIL AND CRIMINAL]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1610/2020 (WITH CASE RECORD), FIXED	SENAUL SEKH <b>Versus</b> UNION OF INDIA	MR. M BISWAS MS M DAS	SC, NCB
2	Bail Appln./2167/2020	MD SAHIDUR @ SAHIDUR RAHMAN <b>Versus</b> UNION OF INDIA	MS. A. MEDHI	SC, NCB
3	Bail Appln./2378/2020	SAIFUL HOQUE @ SAFIUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
4	Bail Appln./2379/2020	RUPAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
5	Bail Appln./2380/2020	RISHI RAJ RABHA <b>Versus</b> THE STATE OF ASSAM	SYED BURHANUR RAHMAN MR S AHMED MR K BROOK	PP, ASSAM
6	Bail Appln./2381/2020	BILLIAM DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS N DUTTA	PP, ASSAM
7	Bail Appln./2382/2020	REZAUL HAQUE @ REJAUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR M N KHAN MR. H A AHMED	PP, ASSAM
<b>MOTION</b>				
8	AB/2506/2020 FIXED	ALOKESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
9	AB/3149/2020	SABUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
10	AB/3150/2020	SHAHIDUL AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
11	AB/3151/2020	PALASH KUMAR RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY	PP, ASSAM
12	AB/3152/2020	IBRAHIM ALI @ IBRAHIM SK <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
13	AB/3153/2020	SALIM UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOUDHURY	PP, ASSAM

14	AB/3154/2020	DIJEN BARO <b>Versus</b> STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
<b><u>ORDER NO STEPS</u></b>				
15	CrI.Pet./331/2020 FIXED	MAJIBAR RAHMAN AND 4 ORS. <b>Versus</b> NURTAZ BEGUM	MR F K R AHMED MR J UDDIN	
<b><u>ADMISSION</u></b>				
16	CrI.Pet./172/2018 WITH LCR 4 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/184/2018 <b>in</b> CrI.Pet./172/2018	DR. MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  SK. MOBAROQUE HUSSAIN <b>Versus</b> MD. LOKMAN ALI	MR A R BHUYAN MR Z KAMAR MR J ISLAM  MR. J H SAIKIA	PP, ASSAM  MR. A R BHUYAN PP, ASSAM
17	CrI.Pet./876/2018 FIXED	AMIYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N DUTTA MR. D GOGOI MS. R BORA	MR A K RAI MS. N RAI PP, ASSAM
18	CrI.Pet./111/2019 FIXED	ISHTIAQUE AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G Z AHMED MD A A HUSSAIN	MR H R A CHOUDHURY (R2) MR. A AHMED (R2) MR. I U CHOWDHURY (R2) PP, ASSAM
19	CrI.Pet./1345/2019 FIXED  <b>WITH</b>	PIUSH AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR P SHARMAH (R2) MR P SONOWAL (R2) PP, ASSAM
20	CrI.Pet./106/2020	PIUSH AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR P SHARMAH MR P SONOWAL PP, ASSAM
21	CrI.Pet./1516/2019 WITH LCR 1 FILE, FIXED	PRANABJYOTI BARMAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I. SC, CBI
22	CrI.Pet./316/2020 FIXED	PADMESWAR BORKATAKI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR R K MOUR (R2) MR P DAS (R2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
23	Bail Appln./2118/2020	SAM LAITHANGBAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MD N ABED	PP, ASSAM
24	Bail Appln./2286/2020 FIXED	NISHI KANTA DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
25	Bail Appln./2328/2020 FIXED	DEIHUM TARAING AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S SAIKIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
26	AB/1025/2020 FIXED	SATTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS MR. R SARKAR	PP, ASSAM
27	AB/1954/2020 FIXED  <b>WITH</b>	MUSTAQUE ALI @ MUSTAK ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	MS. T BEGUM PP, ASSAM
28	AB/2039/2020	ISTAQUE ALI @ ISTAK ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. M R DEVI	PP, ASSAM
29	AB/2045/2020 FIXED	NITYANANDA BARKAKOTY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P N GOSWAMI	PP, ASSAM
30	AB/2920/2020 FIXED	MOHADEV BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

31	AB/3098/2020 FIXED	DHRUBAJIT TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
<b><u>ORDERS</u></b>				
32	Crl.Pet./486/2012 FIXED	MISS UJALA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.C BAISHYA	PP, ASSAM
33	Crl.Pet./864/2017 WITH OFFICE NOTE	GAURAB KR. TAMULY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.H DAS MR.M K SHARMA MS.A BARUAH	PP, ASSAM
34	Crl.Pet./448/2019 FIXED	MD. AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
35	Crl.Pet./60/2020 WITH LCR 1 FILE(SCANNED), FIXED	FOJOR ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
36	Crl.Rev.P./157/2020 WITH LCR 1 FILE, FIXED	PARTHA PRATIM NATH <b>Versus</b> STATE OF ASSAM	MR B M DEKA MS DIRISHA MAHANTA MS. R BORA	PP, ASSAM
37	Crl.Rev.P./175/2020 FIXED	ANOWAR HUSSAIN @ ANOWARUDDIN HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
38	Crl.Pet./458/2020 WITH OFFICE NOTE, FIXED	JITUMONI DEKA <b>Versus</b> CHITRA BORDOLOI AND 2 ORS.	MR A SHARMA	PP, ASSAM (R3)

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,10th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/21/2019	MOKSED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM
2	W.P.(CrI.)/14/2020	DEBARSHI KASHYAP <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
3	WP(C)/357/2020	PRADIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU. SC, PWD SC, SEBA
4	WP(C)/1604/2020	ANANTA PRASAD <b>Versus</b> THE GAUHATI HIGH COURT AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, GHC
5	WP(C)/2726/2020	PRANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	GA, ASSAM
6	WP(C)/3562/2020	JAGADISH BEZ BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, G.H.C
7	WP(C)/3746/2020	PARTHA PRATIM SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, CO OP SC, BTC
8	WP(C)/3808/2020	SATYABAN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE
9	WP(C)/3826/2020	NIRMALI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR. C BARUAH	SC, AG SC, FINANCE
10	WP(C)/4624/2020	ACHYUT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
11	WP(C)/4627/2020	NO. 035134484 JITU DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I.
12	WP(C)/4632/2020	MONURAMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	GA, ASSAM
13	WP(C)/4635/2020	KANKANA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG

14	WP(C)/4639/2020	CT/GD SANJIT RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
15	WP(C)/4640/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH @ PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MR B DEKA MS M DAS	GA, ASSAM
16	WP(C)/4641/2020	SUDIP BHATTACHARJEE <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. B D KONWAR SR. ADV. SC, A G V B MR. R KALITA MR. R SALOI MR H AGARWAL	
17	WP(C)/4642/2020	EX GD/NK JAIMAL SINGH (NO. 710604379) <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
18	WP(C)/4643/2020	PRADIP RANJAN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM
19	WP(C)/4645/2020	NO. 930002-F SRI HEMANSHU NATH, CORPORAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH MR. C P SHARMA	ASSTT.S.G.I.
20	WP(C)/4648/2020	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
21	WP(C)/381/2015	SUMIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED MS. D S NEOG (SC, CO- OPERATION DEPTT.)
<b>WITH</b>				
22	WP(C)/4450/2014	SHANKU CHANDA <b>Versus</b> STATE OF ASSAM and 2 ORS,	MR.R GOSWAMI MR.D KONWAR MR.N BHATTACHARYYA	SC, CO-OP. MR.B AHMED
23	WP(C)/664/2015	DR. BILASH PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K TIWARI MR.H K DAS MS.P DUTTA MR.B DAS	SC, APSC SC, HEALTH
<b>WITH</b>				
24	WP(C)/663/2015	DR. DIP KUMAR MEDHI and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K TIWARI MR.H K DAS MS.P DUTTA MR.B DAS	SC, APSC SC, HEALTH
25	WP(C)/2875/2016 WITH OFFICE NOTE	MANIK SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J R THAKUR MR.A THAKUR	GA, ASSAM(R-2) SC, AG(R-4) SC, FINANCER-3,5 SC, PENSION(R-1)
26	WP(C)/8318/2018	MD. NUR @ NOOR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM
27	WP(C)/3390/2019	HEMANTA DAS <b>Versus</b> ASSAM STATE AGRICULTURAL MARKETING BOARD AND 2 ORS.	MR. D SAIKIA MR. M CHETIA MR. K BAISHYA	SC, A S A M B
28	WP(C)/7845/2019 B/O	MOMI MORAN BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C BORDOLOI MRS. C DAS MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
29	WP(C)/2967/2020 FIXED	INDRAJIT KOULI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE



	<b>WITH</b> I.A.(Civil)/1313/2020 <b>in</b> WP(C)/2967/2020	SHANKAR KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	<b>WITH</b> I.A.(Civil)/1510/2020 <b>in</b> WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
30	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
31	<b>WITH</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
32	WP(C)/3482/2020 FIXED	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1512/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1564/2020 <b>in</b> WP(C)/3482/2020	SARMISTHA BARUA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	<b>WITH</b> I.A.(Civil)/1605/2020 <b>in</b> WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
		<b>ORDERS</b>		
33	I.A.(Civil)/1149/2017 FIXED <b>in</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	<b>WITH</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
34	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B SARMA, CGC. R ASSTT.S.G.I.
35	I.A.(Civil)/1325/2020 WITH WP(C) 5006/16(D/O), & CAVT. 734/19 (D/O) <b>in</b> WP(C)/1006/2018	BRAJEN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
	<b>WITH</b> WP(C)/1006/2018	DILIP BORA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION

36	<b>WITH</b> WP(C)/6477/2011	PADMADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	<b>WITH</b> MC/326/2013 <b>in</b> WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. <b>Versus</b> PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
37	<b>WITH</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/477/2016 <b>in</b> WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
38	<b>WITH</b> WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
39	<b>WITH</b> WP(C)/5575/2014	SANJAI KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	<b>WITH</b> I.A.(Civil)/1506/2020 <b>in</b> WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
40	<b>WITH</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	<b>WITH</b> I.A.(Civil)/3312/2017 <b>in</b> WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION

41	<b>WITH</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1507/2020 <b>in</b> WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1517/2020 <b>in</b> WP(C)/5005/2016	BHAGWAN PATOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
42	<b>WITH</b> WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS( R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR.T DOLEY FOR CAVEATOR MR H BETALA( R - 5, 6, 9 & 10) SC, PERSONNEL DEPT.
43	<b>WITH</b> WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
44	<b>WITH</b> WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
45	<b>WITH</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/1634/2016 <b>in</b> WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION

	<b>WITH</b> I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH <b>Versus</b> DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
46	<b>WITH</b> WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	<b>WITH</b> I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS <b>Versus</b> SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1581/2020 in WP(C)/623/2017	SURJEET SINGH PANESAR <b>Versus</b> SMT. SARMISTHA BARUA AND 16 ORS.	MR N DUTTA MR. P P DUTTA	GA, ASSAM MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. <b>Versus</b> SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
47	<b>WITH</b> WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
48	<b>WITH</b> WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
49	<b>WITH</b> WP(C)/2960/2020	HARI PRASAD MILI <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
	<b>WITH</b> I.A.(Civil)/1511/2020 in WP(C)/2960/2020	ALL ASSAM TRIBAL SANGHA AND ANR. <b>Versus</b> HARI PRASAD MILI AND 16 ORS.	MR N DUTTA MS. S HAZARIKA	
50	<b>WITH</b> WP(C)/2999/2020	PRANAB KUMAR TURUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE

51 **WITH**  
WP(C)/3129/2020

PRANAB KUMAR TURUNG  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. D K DAS  
MR H BETALA  
MR. R K AGARWALA

GA, ASSAM  
SC, WATER RESOURCE

**WITH**  
I.A.(Civil)/1508/2020  
**in** WP(C)/3129/2020

ALL ASSAM TRIBAL SANGHA AND ANR.  
**Versus**  
PRANAB KUMAR TURUNG AND 9 ORS.

MR N DUTTA  
MS. S HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,10th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL(Suo Moto)/5/2020 FIXED	XXXX <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA, SC, GHC GA, ASSAM	
<b>ADMISSION</b>				
2	WA/147/2020	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	GA, ASSAM
3	WA/154/2020	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
4	WA/155/2020	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
<b>ORDERS</b>				
5	CrI.A./82/2018 WITH OFFICE NOTE, LCR 6 FILES, P.B.-3, FIXED	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
<b>WITH</b>				
6	CrI.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ALAM MR. N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S RAHMAN(R-2) MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) PP, ASSAM
<b>WITH</b>				
	I.A.(CrI.)/1038/2019 in CrI.A./85/2018	TAIJUDDIN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM

7	I.A.(CrI.)/1080/2019 WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> CrI.A./464/2019  <b>WITH</b> CrI.A./464/2019	SRI DIPAK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
8	CrI.A./168/2020 WITH OFFICE NOTE, LCR 5 FILES, FIXED  <b>WITH</b> I.A.(CrI.)/405/2020 <b>in</b> CrI.A./168/2020	RAKESH BRAHMA <b>Versus</b> STATE OF ASSAM AND ANR  RAKESH BRAHMA <b>Versus</b> STATE OF ASSAM AND ANR	MR. B PATHAK MR. R THADANI MR. V KUMAR  MR. B PATHAK MR. R THADANI MR. V KUMAR	PP, ASSAM  MR. B D KONWAR SR. ADV. MR H AGARWAL MR. J. SINGH PP, ASSAM  PP, ASSAM
9	CrI.A./175/2020 WITH OFFICE NOTE, FIXED	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> BITTU SONOWAL @ BITTU SONWAL @ BITU SONOWAL	MR. S C KEYAL	
10	I.A.(CrI.)/455/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3, FIXED <b>in</b> CrI.A./205/2019 <b>WITH</b> CrI.A./205/2019	ALALUDDIN AND ANR. <b>Versus</b> STATE OF ASSAM AND ANR  ABDUL KADIR AND 4 ORS. <b>Versus</b> STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY  MR. B CHAKRAVARTY MS THUYEKHRULU	PP, ASSAM  MR. B DAS (R2)  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,10th November 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - II**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH OR AT 2 P.M.  
WHICHEVER IS EARLIER.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/2778/2020	MANIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
2	I.A.(Civil)/1208/2020 in WP(C)/4507/2015	MANJU DEVI SINGHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR G KHANDELIA MR. K DEKA	MR. S CHAMARIA SC, INDUSTRIES
	<b>WITH</b> WP(C)/4507/2015	M/S TRILOK METAL CRAFT INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MR. S BISWAS MR.F A HASSAN MR.K RAJA	MR.S CHAMARIA SC, INDUSTRIES
<b><u>ADMISSION</u></b>				
3	WP(C)/2821/2015	ASSAM SHISHU ARU MATRI MANGAL SANTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR	GA, ASSAMR1,2,3 and5 SC, GMC(R4)
4	WP(C)/3323/2016	BHUBAN CH. SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K BARKATAKI MS.B SHARMA MR.D K NATH	GA, ASSAM MR.H RAHMAN(R- 5-9) MR.P D NAIR(R- 5-9) MR G ALAM(R- 5-9) MR.D NAGR- 5-9
5	WP(C)/3341/2016	MUSSTT. MOFIJA BEGUM HAJARIKA <b>Versus</b> MRS. FATEMA KHATOON and 9 ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM MR.G C PHUKAN(R- 1-3, 5-7) MR.S K SINGH(R- 1-3, 5-7) MR.G UDDIN(R-1-3, 5-7)
6	WP(C)/3994/2017	FULESWAR DAS <b>Versus</b> THE ASSAM FISHERIES DEV. CORPN. LTD. and ANR.	MR.R M DEKA MR.M DAS	SC, AFDC
7	WP(C)/7584/2017	ABDUS SATTAR and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA	GA, ASSAM



8	WP(C)/6288/2018	GOJEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. R MAZUMDAR MR D C NATH MR H BEZBARUA MS. P K DEVI	SC, PNRD GA, ASSAM
9	WP(C)/5768/2019	M/S. DIAMOND COKE COAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S CHETIA MR. J P MORE	GA, ASSAM
10	WP(C)/7820/2019	M/S GANESH BEEZ BHANDAR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. M DUTTA MS. M DUTTA MR S B SINHA	MR. DEBABRAT CHUTIA ASSTT.S.G.I.
11	WP(C)/8592/2019	AKANI YEPHTO <b>Versus</b> IDBI BANK LTD. AND 2 ORS.	MR S DUTTA MR. M CHOUDHURY	MR. M DUTTA (R1) MR P BORBORUAH(R1) SC, K A A C
	<b>WITH</b> I.A.(Civil)/103/2020 <b>in</b> WP(C)/8592/2019	IDBI BANK LTD. <b>Versus</b> AKANI YEPHTO AND 2 ORS	MR. M DUTTA	MR S DUTTA SC, K A A C
12	WP(C)/9464/2019	JAYANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MISS. M BORAH MR. B B BORAH	MR. S BORTHAKUR MR. D GOGOI SC, TRANSPORT
<b>ORDERS</b>				
13	WP(C)/1692/2014	ASHOK KUMAR GOSWAMI <b>Versus</b> THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. and 5 ORS	MS.M HAZARIKA MS.E BHARALI MS.R SHARMA	MR.B K KAR(R-1 to 3) MR.S ALIR-1 to 3
14	WP(C)/3384/2014	RAM KRISHNA MISSION SCHOOL AALO <b>Versus</b> ARUNACHAL PRADESH STATE INFORMATION COMMISSION and 4 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MR. S BISWAS	GA, ASSAM GA, ARUNACHAL PRADESH (RESPONDENTS)
<b>HEARING</b>				
15	WP(C)/9153/2019 P/H, FIXED	M/S. PURVANCHAL COMMUNICATION PVT. LTD. <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	MR. S SARMA MR. R DUBEY MR. T K BHUYAN MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I
16	<b>WITH</b> WP(C)/7073/2019	M/S PURVANCHAL COMMUNICATION PVT. LTD. AND 2 ORS. <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	MR. S SARMA MR. R DUBEY MR. T K BHUYAN MS. A B KAYASTHA MR. A N I HUSSAIN	SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020

2) MR. D SAIKIA 09-11-2020 To 12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,10th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/2944/2020	ABU BAKKAR SIDDIQUE @ SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN	MR. N HASAN MS. S KAKATI MR. A HASAN F RAHMAN MR. I K BURAGOHAIN
<b><u>ADMISSION</u></b>				
2	CRP(I/O)/240/2017	M/S. ASSAM BUILDRITE CONCRETINGS <b>Versus</b> TUSCON ENGINEERS PVT. LTD. and ANR.	MR.A SANCHETI MR.R C SENCHETI MRS SANCHETI	MR.R HUSSAINR-1 MR.S DAS(R-1) MR.A K CHOUDHURY (R-1) MS.R SAIKIA(R-1)
3	CRP/107/2019 FIXED	SUMIT KUMAR SOGANI <b>Versus</b> SOGANI COMMERCIALS PVT. LTD.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHANDA	MR. D BARUAH MR. A I Ali
4	CRP(I/O)/370/2019	DEBABRATA BHATTACHARJEE <b>Versus</b> NIZAM UDDIN AND 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. M DUTTA MR A CHAKRABORTY	GA, ASSAM
5	CRP/70/2020 FIXED	ANAND SINGH @ SARMAH <b>Versus</b> ANIL KUMAR JAIN	MR.S BORTHAKUR MR.P SUNDHI	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MD. ASLAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
6	RSA/270/2019	BACHCHU PROSAD BIN @ BACHU PROSAD BIN AND 3 ORS. <b>Versus</b> ON THE DEATH OF GIRISH DAS BISWAS, HIS LEGAL HEIRS MONORAMA DAS AND 2 ORS.	MR G P BHOWMIK MR D KALITA	
7	RSA/107/2020	M/S GANESHKA KANOI TEA CO. PVT. LTD. <b>Versus</b> RAJEN DUTTA	MS. M BORDOLOI MR. A DAS R SARMAH MR. N I KHAN	
	<b>WITH</b> I.A.(Civil)/1846/2020 <b>in</b> RSA/107/2020	M/S GANESHKA KANOI TEA CO. PVT. LTD. <b>Versus</b> RAJEN DUTTA	MS. M BORDOLOI MR. A DAS R SARMAH MR. N I KHAN	

8	RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. <b>Versus</b> JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
	<b>WITH</b> I.A.(Civil)/1853/2020 <b>in</b> RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. <b>Versus</b> JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
<b>ORDERS</b>				
9	CRP/314/2014 WITH LCR, FIXED,	PARAMESH CH. DAS and 2 ORS. <b>Versus</b> TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	
10	RSA/126/2015	SRI GUNANATH HAZARIKA and ANR <b>Versus</b> SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	<b>WITH</b> I.A.(Civil)/869/2020 <b>in</b> RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR. <b>Versus</b> SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	<b>WITH</b> I.A.(Civil)/870/2020 <b>in</b> RSA/126/2015	GUNANATH HAZARIKA AND ANR <b>Versus</b> SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	<b>WITH</b> I.A.(Civil)/872/2020 <b>in</b> RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR <b>Versus</b> SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. R SARMAH
11	RSA/147/2015	SRI KUSHA HAZARIKA <b>Versus</b> SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	<b>WITH</b> I.A.(Civil)/875/2020 <b>in</b> RSA/147/2015	SRI KUSHA HAZARIKA <b>Versus</b> SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	<b>WITH</b> I.A.(Civil)/876/2020 <b>in</b> RSA/147/2015	SRI KUSHA HAZARIKA <b>Versus</b> SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	<b>WITH</b> I.A.(Civil)/877/2020 <b>in</b> RSA/147/2015	SRI KUSHA HAZARIKA <b>Versus</b> SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
12	CRP(I/O)/110/2017	RATHIN BORTHAKUR <b>Versus</b> JATIN BORTHAKUR	MR.S SARMA MS.J BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/3654/2018 <b>in</b> CRP(I/O)/110/2017	RATHIN BORTHAKUR <b>Versus</b> JATIN BORTHAKUR	MR S SARMA	
	<b>WITH</b> I.A.(Civil)/3655/2018 <b>in</b> CRP(I/O)/110/2017	RATHIN BORTHAKUR <b>Versus</b> JATIN BORTHAKUR	MR S SARMA	

13	I.A.(Civil)/2052/2017 in LA.App./277910/2016	UNION OF INDIA. <b>Versus</b> KAILASH KALITA and 9 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA	
	<b>WITH</b> LA.App./277910/2016 (Filing Number)	THE GENERAL MANAGER CON N.F. RAILWAY <b>Versus</b> SRI KAILASH KALITA and 9 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
14	I.A.(Civil)/3057/2018 in RSA/249/2018	MRINAL TALUKDAR @ TONKESWAR TALUKDAR <b>Versus</b> MRIDUL TALUKDAR AND ANR	MR. R DAS MR. S ROY MR. N N JHA	
	<b>WITH</b> RSA/249/2018	MRINAL TALUKDAR @ TONKESWAR TALUKDAR <b>Versus</b> MRIDUL TALUKDAR AND ANR	MR. R DAS MR. N N JHA S ROY	MR. S BORA (R1, R2) MS J RAJKUMARI (R1, R2)
15	I.A.(Civil)/3210/2018 in RSA/44/2018	MUSSTT. NUR BANU AND 2 ORS <b>Versus</b> ON THE DEATH OF MD. BASIRUDDIN, HIS LEGAL HEIRS AND 23 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	<b>WITH</b> RSA/44/2018	MUSSTT NUR BANU AND 2 ORS <b>Versus</b> MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	<b>WITH</b> I.A.(Civil)/487/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS <b>Versus</b> MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	<b>WITH</b> I.A.(Civil)/488/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS <b>Versus</b> MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
16	I.A.(Civil)/3510/2018 in Intest.Cas./2/2018	SRI SUNIL AGARWAL AND 2 ORS <b>Versus</b> SRI BALENDRA CHOUDHURY AND 7 ORS	MR S DUTTA MR. B SHARMA MR H DAS MR. S DUTTA MR G J TALUKDAR MR. D K NATH	
	<b>WITH</b> Intest.Cas./2/2018	SRI SUNIL AGARWAL AND 2 ORS <b>Versus</b> SRI BALENDRA CHOUDHURY AND 7 ORS	MR S DUTTA MR. B SHARMA MR H DAS MR. S DUTTA MR G J TALUKDAR MR. D K NATH	
17	CRP(I/O)/5/2019	BHAGWATI DEVI JAIN <b>Versus</b> ROHIT KHEMANI AND 2 ORS.	MR. S C KEYAL MS. P BARUAH MS. G SHARMA	MR G N SAHEWALLA (R1) MS. B SARMA (R1) MR. P DEKA (R1) MS. S KATAKEY (R1) MS. S. TODI (R1)
18	RSA/85/2019	MD. ARAZ ALI AND 2 ORS <b>Versus</b> MD. SURHAB ALI AND 6 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA	
19	RSA/96/2019	SRI LUKU GOGOI <b>Versus</b> ON THE DEATH OF BIPIN CHANDRA PHUKAN HIS LEGAL HEIRS AND REPRESENTATIVES SRI AJIT PHUKAN AND 31 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI	MR Z MUKIT
20	CRP/123/2019	THE AUTHORISED OFFICER, STATE BANK OF INDIA <b>Versus</b> BARNALI BORA BHUYAN AND ANR.	MR. K K NANDI MR. A J GHOSH MS S DEY	
21	CRP(I/O)/156/2019	UNION OF INDIA <b>Versus</b> LAL BHANU	MR. B SARMAH DR. B N GOGOI	

22	CRP(I/O)/417/2019	BIPIN BASUMATARY <b>Versus</b> PURENDENDRA BASUMATARY AND 7 ORS.	MR MINTU SAIKIA MR. N ISLAM	MR. M DAS
23	I.A.(Civil)/1230/2019 <b>in</b> CRP/4845/2019	TAREK AKTAR ANSARI <b>Versus</b> ON DEATH OF NAZIR KHAN, HIS LEGAL HEIRS REPRESENTING	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	
	<b>WITH</b> CRP/4845/2019 (Filing Number)	TAREK AKTAR ANSARI <b>Versus</b> ON THE DEATH OF NAZIR KHAN , HIS LEGAL HEIRS		
24	I.A.(Civil)/1921/2019 <b>in</b> RSA/4821/2019	MD. NAUSHAD HUSSAIN @ ZARIN HAZI <b>Versus</b> MD. SHOAIB BORA AND 3 ORS.	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR D NANDI	MR G N SAHEWALLA MR. P KATAKI MD ASLAM MRS R BEGUM MS. S. TODI MR D KALITA MR. M SAHEWALLA
	<b>WITH</b> RSA/4821/2019 (Filing Number)	MD. NAUSHAD HUSSAIN @ ZARIN HAZI <b>Versus</b> MD. SHOAIB BORA AND 3 ORS		
25	Intest.Cas./1/2020 WITH LCR	SMTI. BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	
	<b>WITH</b> I.A.(Civil)/156/2020 <b>in</b> Intest.Cas./1/2020	SMTI. BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	
26	I.A.(Civil)/72/2020 <b>in</b> RSA/171/2019	AJITA KHATUN @ AZIFA KHATUN AND 7 ORS <b>Versus</b> ON THE DEATH OF ASRAF ALI HIS LEGAL HEIRS RABEYA KHATUN(WIFE) AND 11 ORS	MR. M H RAJBARBHUIYAN MS S RASUL	
	<b>WITH</b> RSA/171/2019	ON THE DEATH OF ABDUL MALEQUE SARKAR, HIS LEGAL HEIRS AJITA KHATUN @ AZIFA KHATUN AND 7 ORS <b>Versus</b> ON THE DEATH OF ASRAF ALI HIS LEGAL HEIRS RABEYA KHATUN(WIFE) AND ORS	MR. M H RAJBARBHUIYAN MRS S RASUL MR. W RAHMAN	
27	I.A.(Civil)/170/2020 <b>in</b> CRP/340/2016	DEEPAK BHUYAN and ANR. <b>Versus</b> RUNU SHARMA and 12 ORS	MR H MAURYA MS. L SRIVASTAVA	
	<b>WITH</b> CRP/340/2016	DEEPAK BHUYAN and ANR. <b>Versus</b> RUNU SHARMA and 12 ORS	MR.H MAURYA MR.N ANAND MS.L SRIVASTAV	
28	I.A.(Civil)/1755/2020 <b>in</b> I.A.(Civil)/3461/2019	BOLIN CH. DEORI <b>Versus</b> HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 2 ORS.	MR K BHUYAN	
	<b>WITH</b> I.A.(Civil)/3461/2019 CRP(I/O)/100/2019(D/O), FIXED	BOLIN CH. DEORI <b>Versus</b> HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 2 ORS.	MR K BHUYAN	MR. K BHATTACHARJEE MS B TALUKDAR
29	I.A.(Civil)/1842/2020 <b>in</b> FAO/27/2020	M/S J.A BROTHERS <b>Versus</b> ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS.	MR A DASGUPTA MS. K JAIN	MR D BARUAH

**WITH**  
FAO/27/2020

ENGINEERING PROJECT (INDIA) LIMITED  
AND 3 ORS  
**Versus**  
M/S J.A BROTHERS

MR. D BARUAH  
MS. N UPADHYAY  
MR. A I Ali

MR A DASGUPTA  
MS. K JAIN

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020

2) MR. D SAIKIA 09-11-2020 To 12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,10th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/3163/2020	MD. HAREJ ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
2	Bail Appln./1770/2020 FIXED	INSAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. ABU JAHID	PP, ASSAM
3	Bail Appln./1795/2020 FIXED	DILDAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. P SHARMAH	PP, ASSAM
4	Bail Appln./1827/2020 FIXED	BIKRAM MALLIK <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR. M BARUAH	PP, ASSAM
5	<b>WITH</b> AB/2370/2020	TANUJA MALLIK <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
6	Bail Appln./2261/2020 FIXED	BINITA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
7	AB/1613/2020 FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. T RAHMAN	PP, ASSAM
8	AB/1726/2020 FIXED	SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
9	<b>WITH</b> AB/2220/2020	SUBRATA MITRA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
10	<b>WITH</b> AB/2221/2020	SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
11	AB/2231/2020 FIXED	RAKESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

12	AB/2322/2020 FIXED	ANUSUR RAHMAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. A M KHAN MR. S RANA	PP, ASSAM
13	AB/2508/2020 FIXED	CHIKIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED	PP, ASSAM
14	AB/2647/2020 FIXED	JATINDRA BISWAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
15	AB/2649/2020 FIXED	MANUJ KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
16	AB/2862/2020 FIXED	MD. KOFIL UDDIN AHMED @ KAPIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1898/2020 WITH STATUS REPORT	VASIM @ VASIM KHAN <b>Versus</b> THE UNION OF INDIA	MR. S MUNIR MR. T HUSSAIN	SC, NCB
2	Bail Appln./2388/2020	MD. JIABUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM	PP, ASSAM
3	Bail Appln./2390/2020	MADHAB NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
<b><u>MOTION</u></b>				
4	Crl.Pet./164/2020 WITH LCR 1 FILE(SCANNED), FIXED	ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
5	Crl.Pet./533/2020 BY STATEMENT	SANJAY KEJRIWAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SHARMA MS A UPADHAYA	PP, ASSAM MRS. N RAHMAN
6	AB/2883/2020	SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
7	AB/2910/2020 FIXED	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. R SARMA	PP, ASSAM
8	AB/2942/2020	SAHADAT ALI @ SADDAM <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
9	AB/2949/2020	KANGAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K K BHUYAN	PP, ASSAM
10	AB/3023/2020	AKSHAY MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. G TAMULI	PP, ASSAM
11	AB/3161/2020	BADSHA ALI @ BADSA SK <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
<b><u>ADMISSION</u></b>				
12	Crl.Pet./705/2019 WITH LCR 1 FILE(SCANNED), FIXED	ALTAF HUSSAIN @ ATAB HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM

13	Tr.P.(CrI.)/14/2020 FIXED	GULZAR HUSSAIN BHUYAN AND ANR. <b>Versus</b> REKIBA AHMED	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	MR. J A AHMED SAHIL AHMED
<b><u>BAIL HEARING (BA)</u></b>				
14	Bail Appln./2144/2020 BY STATEMENT	RAJESH MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. D K KOTOKY MR. N D SARMA	PP, ASSAM
15	Bail Appln./2206/2020 FIXED	NIZAM UDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR R ISLAM	PP, ASSAM
16	Bail Appln./2269/2020 FIXED, (SCANNED COPY OF C.D.)	MUJAHIDUR RAHMAN MONDAL @ MOON <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	AB/1984/2020 FIXED	GAJNAFOR ADIL <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
18	AB/2154/2020 FIXED	KALICHARAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
19	AB/2303/2020 FIXED	MD. MOMTAZ ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	MR. N UDDIN MR. M ISLAM PP, ASSAM
20	AB/2378/2020 FIXED	KASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
21	AB/2388/2020 FIXED	WAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
22	AB/2456/2020 FIXED	NURNEHAR BEGUM @ NUR NEHAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
23	AB/2607/2020 FIXED	FAKKAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. B RAHMAN	PP, ASSAM
24	AB/2615/2020 (PDF COPY), FIXED	NASHIRUDDIN AHMED @ NASIRUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
25	AB/2632/2020 FIXED	HASEN ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	MR. M HUSSAIN PP, ASSAM
26	AB/2660/2020 BY STATEMENT	MD. NAZRUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR. W I CHOUDHURY	SPL PP WILDLIFE FOREST ASSAM
27	AB/2763/2020 FIXED	MD. KADIR ALI @ MD. KADIR <b>Versus</b> THE STATE OF ASSAM	MR. A BORUA	PP, ASSAM
28	AB/2855/2020 FIXED	BENJAMIN YEPHTO @ SUMI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR J P KACHARI MR. I U CHOWDHURY	PP, ASSAM
29	AB/2955/2020 FIXED	NITU KALITA @ NITUMANI KALITA <b>Versus</b> THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
30	AB/2968/2020 FIXED	RAJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MS P SHARMA	PP, ASSAM
31	<b>WITH</b> AB/2865/2020	MANIK RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS N DUTTA	PP, ASSAM

**ORDERS**

32	Crl.Rev.P./151/2013 WITH OFFICE NOTE, LCR 1 FILE, FIXED	ISLAM UDDIN @ ISLAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR.B SAHARIA MR.A M BARBHUIYA MR.M DAS MR.Z HAMMAD	PP, ASSAM
33	Crl.Pet./367/2019 WITH LCR 2 FILES, FIXED	DR. SAPONTI BORTHAKUR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UJJAL CHOUDHURY MR. B TALUKDAR MR. B M CHOUDHURY	MR. A K SARMA MR H J TAMULI PP, ASSAM
34	Crl.Pet./565/2018	AMAN ULLAH AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
35	I.A.(Crl.)/792/2019 in Crl.Pet./1066/2019	SANTOSH KUMAR MISHRA <b>Versus</b> SMT. POONAM MISHRA AND ANR.	PETITIONER IN PERSON	
	<b>WITH</b> Crl.Pet./1066/2019	SANTOSH KUMAR MISHRA <b>Versus</b> SMT. POONAM MISHRA AND ANR.	PETITIONER IN PERSON	
	<b>WITH</b>			
36	Crl.Pet./1067/2019	SANTOSH KUMAR MISHRA <b>Versus</b> SMT. POONAM MISHRA AND ANR.	PETITIONER IN PERSON	
37	Crl.Rev.P./161/2020	BALWANT SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH	PP, ASSAM
38	Crl.Pet./396/2020 WITH LCR 1 FILE, FIXED	GARGA CHATTERJEE <b>Versus</b> THE STATE OF ASSAM	MR S S DEY MR. Y S MANNAN MR B KAUSHIK MS N DEKARAJA MR. S HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

### [ For Tuesday,10th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 15

#### [CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/2822/2020	BUBUL DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M C SARMA MR. J K SARMA	PP, ASSAM
2	AB/3126/2020 BY STATEMENT	SITARAM BIN <b>Versus</b> THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	Bail Appln./1970/2020 FIXED	MD ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	PP, ASSAM
4	Bail Appln./2015/2020 FIXED	SARAT CHOUDHURY @ MANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
5	<b>WITH</b> Bail Appln./2033/2020	RUPAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
6	<b>WITH</b> Bail Appln./2037/2020	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
7	Bail Appln./2050/2020 FIXED, (SCANNED COPY OF C.D.)	TARASING RONGPI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
8	Bail Appln./2232/2020 FIXED	JONAI G MOMIN @ JONAI MARAK <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MS. C SHARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
9	Bail Appln./2316/2020 FIXED	BULBUL BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
10	Bail Appln./2320/2020 FIXED	ASHRAFUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MR. L MOHAN	PP, ASSAM
<b>BAIL HEARING</b>				
11	AB/554/2020 FIXED	GOPAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR S S DEY MR. D J KAPIL MS. M K BROWN	MR. J SARMAH PP, ASSAM

12	AB/1356/2020 WITH OFFICE NOTE, FIXED	SITARAM AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P	MR. P N GOSWAMI SC, EXCISE DEPTT.
13	AB/1611/2020 FIXED	ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
14	AB/2204/2020 FIXED	BALEN CHANDRA BORO <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
15	AB/2285/2020 FIXED	ROFIZ UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	MR. H A AHMED PP, ASSAM
16	AB/2343/2020 FIXED	MANIK ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
17	AB/2485/2020 FIXED	CHATI RAM BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
18	AB/2489/2020 FIXED	ASHIKUL HUSSAIN MALLIK <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MS U DAS	PP, ASSAM
19	AB/2749/2020 FIXED	HAFEJ ALI <b>Versus</b> THE STATE OF ASSAM.	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
20	AB/2750/2020 FIXED	ANOWAR KHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
21	AB/2754/2020 FIXED	MAMUD ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE MD R ISLAM	PP, ASSAM
22	AB/2756/2020 FIXED	NABAB MIRAJ AHMED @ NAWAB MERAJ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. K B JOTDER	PP, ASSAM
23	AB/2758/2020 FIXED	RUHINA BEGUM BARBHUIYA @ SUMI BEGUM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
24	AB/2759/2020 FIXED	NAZRUL ISLAM KHANDAKAR @ NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S ISLAM	PP, ASSAM
25	AB/2764/2020 FIXED	NANDALAL RAI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
26	AB/2767/2020 FIXED	MD. IMTIAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
27	AB/2768/2020 FIXED	BUDDHESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
28	AB/2788/2020 FIXED	MOTIYAR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
29	AB/2789/2020 FIXED	SHYAM DEBNATH ALIAS BABU <b>Versus</b> THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
30	AB/2792/2020 FIXED	ATAUR RAHMAN @ ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M HAQUE G UDDIN	PP, ASSAM
31	AB/2797/2020 FIXED	BABUL LAHON AND ANR <b>Versus</b> THE STATE OF ASSAM.	MR. B GOGOI MR. M A ISLAM	
32	AB/2798/2020 FIXED	AJOY ISWARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

33	AB/2809/2020 FIXED	MAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	AB/2846/2020 FIXED	FAIZULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
35	AB/2856/2020 FIXED	RAMESH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MS P SHARMA	PP, ASSAM
36	AB/2857/2020 FIXED	BHUBEN CHENGKARANG @ PABON CHENGKARANG <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM

**HEARING**

37	Crl.A./66/2020 WITH LCR 4 FILES, P.B.-1, FIXED	THOUNAOJAM PUNIMA SINGH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS M DAS MS B BORA	SC, CENTRAL EXCISE CUSTOMS, MR. B SARMA
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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDER (STAY VACATING)

1	I.A.(Civil)/1099/2020 in WP(C)/62/2020	ARUN GOGOI AND ANR. <b>Versus</b> DILAL UDDIN AHMED AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	
	<b>WITH</b> WP(C)/62/2020	DILAL UDDIN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. K N CHOUDHURY SC, PNRD MR. R M DEKA MR. D J DAS
	<b>WITH</b> I.A.(Civil)/1135/2020 in WP(C)/62/2020	DILAL UDDIN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, PNRD MR. R M DEKA

#### ORDER NO STEPS

2	WP(C)/4347/2015 WITH CONT.CASE(C) 54/17(D/O)	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR	GA, ASSAM C.G.C. MR.S K MEDHI MS.H M PHUKAN
	<b>WITH</b> I.A.(Civil)/1311/2017 in WP(C)/4347/2015	THE DIRECTOR OF SAINIK WELFARE, ASSAM <b>Versus</b> DILIP SARMA	MR.B N SARMA GA, ASSAM	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR.S S TALUKDAR
	<b>WITH</b> I.A.(Civil)/1702/2019 in WP(C)/4347/2015	DILIP SARMA <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. A K DAS MR. M J GOGOI	MR. D NATH ASSTT.S.G.I.

#### ORDER (IMPLEADMENT OF PARTY)

3	I.A.(Civil)/1833/2020 in Cont.Cas(C)/14/2020	M/S. HAZARIKA TRADERS <b>Versus</b> DHIREN CHANDRA HAZARIKA AND ANR.	MS. S MEDHI	
	<b>WITH</b> Cont.Cas(C)/14/2020	M/S. HAZARIKA TRADERS <b>Versus</b> DHIREN CHANDRA HAZARIKA AND ANR.	MR. R K TALUKDAR MS. S MEDHI	MR. R DHAR MR I JAMIR

#### ADMISSION

4	WP(C)/37/2017	RAM SWARUP YADAV <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, PWD
5	WP(C)/41/2017	RAM SWARUP YADAV <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, PWD
6	WP(C)/96/2017	DILIP WARY <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM SC, PWD (ROADS)
7	WP(C)/106/2017	BISTU RAM NARZARY <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAMR5 and 8 SC, PWD (ROADS)(R1-4, 6 & 7)
8	WP(C)/174/2017	PARESH CH. HAJONG <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.C BARUAH MR.B BARUAH	GA, ASSAM MR.Y DOLOIR- 1-3 ADDL. AG, ASSAM
9	WP(C)/331/2017	THE GOALPARA SUB-DIVISIONAL OBC DEVELOPMENT BOARD and ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.A B T HAQUE	GA, ASSAM
10	WP(C)/391/2017	DULU AHMED <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRR CHAKRABORTY MR.N DAS	GA, ASSAM
11	WP(C)/809/2017	MRS. PAMPI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MS.D GHOSH MR.M ISLAM	GA, ASSAM C.G.C. MR. D C BORAH- 4and5
12	WP(C)/1294/2017	RAHUL AMEEN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M AHMED MS.P SHARMA MD.A KUDDUS	GA, ASSAM
13	WP(C)/1354/2017 FIXED (BY STATEMENT)	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1778/2020 <b>in</b> WP(C)/1354/2017	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. <b>Versus</b> M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. AND 6 ORS	MR D J MEDHI MR D DAS MR S KHOUND	GA, ASSAM MR D DAS
	<b>WITH</b> I.A.(Civil)/1860/2020 <b>in</b> WP(C)/1354/2017	M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K ROY MR. N G KUNDU	GA, ASSAM
14	WP(C)/1697/2017	BABBAN DUBEY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM
15	WP(C)/1874/2017	M/S. PROGRESSIVE ENTERPRISE <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B K DAS MR.A S DHILLON MR.H P NEOG MR.H P GUWALA	GA, ASSAM
16	WP(C)/1902/2017	SUSHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B K DAS MR.A S DHILLON MR.H P GUWALA MR.H P NEOG	GA, ASSAM
17	WP(C)/2091/2017	LALUNG GAON KRISHI SAMITY and ANR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.SOMILA MR.S K DEORI MR.B DEORI	GA, ASSAM
18	WP(C)/2433/2017 FIXED BY STATEMENT	LAL BANU and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.D P CHALIHA MR.U P CHALIHA	DR.B AHMED GA, ASSAM
19	WP(C)/2462/2017	JITENDRA KUMAR DAS and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM



20	WP(C)/3390/2017 FIXED	PARITOSH DAS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. R DAS MR. S CHAUHAN MR. A R SHOME MR. A J GHOSH	GA, ASSAM MRS. N SAIKIA MR. S BORA (SC, GDD) MS. L BORGOHAIN MRS. P GOSWAMI SC, GMC
21	WP(C)/3852/2017	SRIMATI ANUPAMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.R C SAIKIA MR.P KHATANIAR MR G K SINGH MS.KAKALI SAIKIA MS.KARABI SAIKIA MS. K TALUKDAR	GA, ASSAM MR.K BHATTACHARJEE(R-9) MR.D K SARMAH(R- 4-8) MR.J C BARMAN(R-9) MR.S K GHOSH(R- 5-8)(-4) MS.A TALUKDAR(R- 4-8) MR.D BANERJEE(R-9) MS.F AHMED(R- 5-8)(R-4) MR.H BORAH(R- 4-8)
22	WP(C)/4780/2017	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA MR.A HOQUE	GA, ASSAM
23	WP(C)/6725/2017	HARIGOPAL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS.B CHOUDHURY MS.J DAS MR.N SARKAR	GA, ASSAM MR. A DUTTA, R MR. A DHANUKA, R
24	WP(C)/1788/2018 FIXED	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R-7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R-7,8,9,10) MS. S KAUSHIK (R-7,8,9,10)
	<b>WITH</b> I.A.(Civil)/2126/2018 <b>in</b> WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
25	WP(C)/4609/2018 FIXED	ZEETENDRA SALAI <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S BORTHAKUR MR. D GOGOI	MR. P S DEKA (SC, REVENUE DEPT) MR. R. BORPUJARI (SC, REVENUE DEPTT. GOVT. OF ASSAM) MR. H. SARMA (SC, GUWAHATI MUNICIPAL CORPORATION (GMC). SC, GMC
26	WP(C)/5968/2018	NATIONAL SMALL INDUSTRIES CORPORATION LTD. <b>Versus</b> ALLAHABAD BANK AND 4 ORS.	MR. P J BARMAN MRS. P PHUKAN	MR. S CHAMARIA MR. S K TALUKDAR (R4, R5) MR. M ALI MR A N SARMAH MR. D BARUAH (R5)
27	WP(C)/6225/2018 FIXED	M/S. GAJANAND PAWAN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	GA, ASSAM SC, APDCL
28	WP(C)/3592/2020 FIXED BY STATEMENT	PUTUL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	MR. JYOTIRMOY ROY MR. R HAZARIKA SC, HEALTH AND F W
<b><u>BAIL HEARING</u></b>				
29	AB/1873/2020 FIXED	GAUTAM PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

30	AB/2151/2020 FIXED	JAKIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
<b>ORDERS</b>				
31	WP(C)/1656/2015	SMTI KALYANI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K M HALOI MR.A K DEKA	GA, ASSAM
32	WP(C)/6811/2015	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/961/2016 <b>in</b> WP(C)/6811/2015	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM
33	WP(C)/8626/2019	M.B. RUBBER PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. J I BORBHUIYA (R6,R7) MS F BEGUM (R6,R7) MR. L MOHAN (R6,R7) MR. K H CHOUDHURY (R6,R7)
	<b>WITH</b> WP(C)/7641/2019  CAVT. NO. 1052/2019	M. B. RUBBER PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR D K DAS MR. R K AGARWALA R SARMAH MR H K NATH MR H BETALA MR C KUMAR	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN FOR CAVEATOR
35	Cont.Cas(C)/47/2020	DHUBRI WHOLESALE CONSUMERS CO- OP. STORES LTD., DHUBRI <b>Versus</b> ANANT LAL GYANI	MR. S K DAS MR R KARIM MR D BARMAN	MS. M BHATTACHARJEE
36	I.A.(Civil)/268/2020 <b>in</b> WP(C)/5928/2019	JOYMOTI HAZAM <b>Versus</b> RAMPI PAUL CHOIDHURY AND 5 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. J LASKAR MR D NATH
	<b>WITH</b> WP(C)/5928/2019	PINKI DEB AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3552/2019 <b>in</b> WP(C)/5928/2019	SULTANA BEGOM MOZUMDER <b>Versus</b> SABINA BEGUM CHOUDHURY AND 7 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. J LASKAR
37	WP(C)/5810/2019	PIYALI NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	GA, ASSAM
	<b>WITH</b> WP(C)/5913/2019	SWAPNA GOALA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
39	WP(C)/6099/2019	SHIBANI GOSWAMI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
	<b>WITH</b> WP(C)/6200/2019	ANOWARA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
41	WP(C)/6232/2019	JOLI MALAKAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM

42	<b>WITH</b> WP(C)/6288/2019	SHIBANI KAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
43	<b>WITH</b> WP(C)/6575/2019	PINKY JAISWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS A DAS MS. I DAS	GA, ASSAM
44	I.A.(Civil)/554/2020 <b>in</b> WP(C)/4464/2016	BANI SARMA <b>Versus</b> THE ORIENTAL INSURANCE. CO. LTD. and 4 ORS.	MR. A K DAS	MR S DUTTA
	<b>WITH</b> WP(C)/4464/2016	BANI SARMA <b>Versus</b> THE ORIENTAL INSURANCE. CO. LTD. and 4 ORS.	MSJ BHUYAN MR.B SINHA MR.A K DAS	MS.N MODI(R- 1-5) MSN KALITA(R- 1-5) MR.S DUTTAR- 1-5 MR.C SHARMA(R- 1-5) MR.SUDIPTA DUTTA(R- 1-5)
45	I.A.(Civil)/1182/2020 <b>in</b> WP(C)/4323/2018	CHIDANANDA TALUKDAR <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
	<b>WITH</b> WP(C)/4323/2018	CHIDANANDA TALUKDAR <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	GA, ASSAM
46	I.A.(Civil)/1449/2020 <b>in</b> WP(C)/3242/2020	PYRAMID E AND C PROJECTS PVT. LTD <b>Versus</b> THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	
	<b>WITH</b> WP(C)/3242/2020	PYRAMID E AND C PROJECTS PVT. LTD <b>Versus</b> THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	<b>WITH</b> I.A.(Civil)/1816/2020 <b>in</b> WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR <b>Versus</b> PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
47	I.A.(Civil)/1471/2020 <b>in</b> WP(C)/240/2018	ABED ALI AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H DAS	GA, ASSAM MR. R. BORPUJARI (SC, REVENUE DEPARTMENT )
	<b>WITH</b> WP(C)/240/2018	ABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. H DAS MR. B C DEKA MS. U HAZARIKA	GA, ASSAM
48	I.A.(Civil)/1677/2020 WP(C)/4283/2019(D/O) <b>in</b> WP(C)/4283/2019	PANKAJ KR. BAISHYA <b>Versus</b> MRIDUL KR. RABHA AND 6 ORS.	MR L RABHA MR H C DAS MR. A A MONDAL MR R A AHMED	

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

### [ For Tuesday,10th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 17

[CIVIL BENCH - II AND MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/500/2020 in WP(C)/9361/2019	MAINUL HOQUE <b>Versus</b> KARAM ALI AND 3 ORS	MR. A DEKA	SC, SEC. EDU. MR. P P DUTTA
	<b>WITH</b> WP(C)/9361/2019	KARAM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA	SC, SEC. EDU. MR. A DEKA (R4) MR B KAUSHIK
2	I.A.(Civil)/1662/2020 FIXED in WP(C)/2103/2020	BISHNU BORAH <b>Versus</b> MALAYA BORAH AND 11 ORS	MR. A DAS	SC, HIGHER EDU MR J C GOGOI MR. M DAS
	<b>WITH</b> WP(C)/2103/2020	MALAYA BORAH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. J C GOGOI MR. K KALITA MR B ISLAM	SC, HIGHER EDU MR S BHARALI MR. M DAS MR. M DAS MR. A DAS MR. N K NEOG MR. N K NEOG
<b>ADMISSION</b>				
3	WP(C)/900/2018 CAVT. NO.0080/2018	RATHINDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR F A LASKAR	SC, SEC. EDU. MR. I H BARBHUIYA, FOR CAVEATOR(R MD A RAHMAN
4	WP(C)/5642/2019 FIXED	CARBON RESOURCES PVT. LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
5	WP(C)/7522/2019	SIDDHARTHA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, ELEM. EDU GA, ASSAM
6	WP(C)/7653/2019	Y. NISHITOMBI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. B PATHAK KAKALI DEVI MR. R THADANI MR R ISLAM MR. M SINGHA	SC, ELEM. EDU MR. S D PURKAYASTHA MR S CHOUDHURY SC, FINANCE

7	WP(C)/8872/2019	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU. GA, ASSAM MR. B SAHARIA MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS. A AHMED
	<b>WITH</b>			
8	WP(C)/8264/2019  CAVT. NO. 1034/2019	NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. B SAHARIA MR. A M BARBHUIYA MR. F H LASKAR (2) FOR CAVEATOR
9	WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S R BARBHUIYA MR. N HOQUE	SC, EDU
10	MACApp./247/2020	SBI GENERAL INSURANCE CO LTD <b>Versus</b> MACHEM ALI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1723/2020 <b>in</b> MACApp./247/2020	SBI GENERAL INSURANCE CO LTD <b>Versus</b> MACHEM ALI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1724/2020 <b>in</b> MACApp./247/2020	SBI GENERAL INSURANCE CO LTD <b>Versus</b> MACHEM ALI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	
11	MACApp./248/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. MARJINA BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1727/2020 <b>in</b> MACApp./248/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. MARJINA BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/1729/2020 <b>in</b> MACApp./248/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MUSST. MARJINA BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./249/2020	SHASWATI CHOUDHURY <b>Versus</b> RAJAT AGGARWAL AND ANR	MR. S C BISWAS MR. F A HASSAN MS A BORAH	
13	MACApp./250/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LALITA BAISHNAB AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/1744/2020 <b>in</b> MACApp./250/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LALITA BAISHNAB AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	
14	MACApp./251/2020	HARI SAH @ HIROLAL SAHA <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	
15	MACApp./252/2020	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> CHANDRABATI KAKATI AND 5 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	
	<b>WITH</b> I.A.(Civil)/1756/2020 <b>in</b> MACApp./252/2020	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> CHANDRABATI KAKATI AND 5 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	
16	MACApp./253/2020	M/S HDFC ERGO GEN. INS. CO. LTD., <b>Versus</b> NITAI BHOWMICK AND 2 ORS.	MR. K K BHATTA MS. R DEVI	

	<b>WITH</b> I.A.(Civil)/1757/2020 <b>in</b> MACApp./253/2020	M/S HDFC ERGO GEN. INS. CO. LTD., <b>Versus</b> NITAI BHOWMICK AND 2 ORS	MR. K K BHATTA MS. R DEVI	
17	MACApp./254/2020	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> TRISHNA NIRMALIA SENCHUA AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
18	MACApp./258/2020	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JILHAK ALI AND 3 ORS.	MR. R C PAUL MS M BHARATI	
	<b>WITH</b> I.A.(Civil)/1812/2020 <b>in</b> MACApp./258/2020	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JILHAK ALI AND 3 ORS.	MR. R C PAUL MS M BHARATI	
19	MACApp./259/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/1814/2020 <b>in</b> MACApp./259/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
20	WP(C)/1540/2020	HARKHALI YADAV <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BISWAS	SC, ELEM. EDU SC, FINANCE
21	WP(C)/2089/2020 FIXED	ARUNAV KAR AND 61 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC
	<b>WITH</b> I.A.(Civil)/1622/2020 <b>in</b> WP(C)/2089/2020	ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> ARUNAV KAR AND 75 ORS	SC, APSC	SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH
22	WP(C)/2113/2020 FIXED	ISLAM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, SEC. EDU.
23	WP(C)/2209/2020 FIXED	K. LAKSHMITON SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A M MAZUMDAR MRS S B CHOUDHURY	SC, HIGHER EDU MR A N AHMED
24	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
25	WP(C)/3181/2020	PRAHLAD CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
		<b>ORDERS</b>		
26	WP(C)/1643/2018	GOPAL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, SEC. EDU.
27	Cont.Cas(C)/613/2019	DHIRAJ CHANDRA DAS <b>Versus</b> PRITOM SAIKIA	MR H I CHOUDHURY MR. P D NAIR MR G ALAM MR. H ROHMAN	MR J ABEDIN
28	WP(C)/1232/2019	WAHIDA SULTANA <b>Versus</b> THE CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS. (H)	MR. P DEKA MR. A CHETIA MS. S. TODI MR. R HAQUE	SC, CBSE

29	WP(C)/3214/2019 FIXED	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MRS N SAIKIA MRS. P BARMAN (BORKAKOTI) (R8) MS S CHANGKAKOTI (R8) MR. A K DUTTA (R6) MS. L BORGHAIN MRS. P GOSWAMI MR. N.H. BORBHUIYA(R-5)(SC, N C T E)
	<b>WITH</b> I.A.(Civil)/3045/2019 <b>in WP(C)/3214/2019</b>	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. MR. I ALAM SC, N C T E
30	WP(C)/4296/2019	RUPA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MS. P BARMAN	SC, ELEM. EDU GA, ASSAM MRS. K DEVI MS R P BARUAH
31	WP(C)/8692/2019	MANNAS ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR A ALI MS. M KHATUN	SC, ELEM. EDU GA, ASSAM
32	Cont.Cas(C)/121/2020 FIXED	KASIM ALI AHMED <b>Versus</b> MANINDRA SINGH AND 2 ORS.	MR H DAS MR. B C DEKA	
33	Cont.Cas(C)/269/2020 FIXED	BRAHMANANDA KURMI <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
34	Cont.Cas(C)/319/2020 FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> AJAY BHUSHAN PANDEY AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B SARMAH MR. B SARMAH MR B HAZARIKA
35	WP(C)/692/2020	MONOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, ELEM. EDU
36	WP(C)/2057/2020 FIXED	BIREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D DEKA	SC, SEC. EDU. MR. S K DAS MR. I ALAM MR. I ALAM MR. S S ROY MR. P BORAH MR. I ALAM, SC, N C T E (R-7) MR D BARMAN
37	WP(C)/2462/2020	PHUKAN LAL BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU
38	WP(C)/3740/2020 FIXED	NEELANJAN BUZARBARUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. J KALITA MR. M RAHMAN MR D KALITA	SC, HIGHER EDU MR. B CHAKRAVARTY MR. K K BHATTA MR. J C GOGOI (R6) MR. K KALITA (R6) MR. D HANDIQUE (R6) MR. S ALI (R6) MR. S UPADHAY MR B ISLAM (R6) MR. T DEORI, GA, ASSAM SC, PERSONAL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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- 1) MR. R K JAIN 12-10-2020 To 15-11-2020
- 2) MR. D SAIKIA 09-11-2020 To 12-11-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,10th November 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING FROM  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/979/2020	TAPAS PUROKITE <b>Versus</b> COMMERCIAL TAX OFFICER AND 3 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE
2	WP(C)/2160/2020 FIXED	M/S GEMSON MELT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SARAF	SC, GST MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b>				
3	WP(C)/2101/2020	M/S GEMSON MELT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SARAF	SC, GST
<b>WITH</b>				
4	WP(C)/2161/2020	M/S GEMSON MELT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b>				
5	WP(C)/2162/2020	M/S GEMSON MELT PVT. LTD. (LESSEE OF BHAGWATI STEEL CAST LTD.) <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b>				
6	WP(C)/2189/2020	M/S GEMSON MELT PVT LTD (LESSEE OF BHAGWATI STEEL CAST LTD) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
<b>WITH</b>				
7	WP(C)/2810/2020	M/S. GEMSON MELT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST
8	WP(C)/4386/2020	M/S DIPHLU RIVER LODGE <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
<b>ADMISSION</b>				
9	WP(C)/3831/2017	M/S. ADITI INDUSTRIES <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, CENTRAL EXCISE

10	WP(C)/3210/2018	M/S. DEVI UDYOG <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MRS. N BORDOLOI	MR. S C KEYAL ASSTT.S.G.I.
11	WP(C)/3215/2018	THE GUWAHATI TEA WAREHOUSING ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. N GOGOI MS. M L GOPE MS. N HAWELIA MS. N MECH	GA, ASSAM ASSTT.S.G.I.

**BAIL HEARING**

12	AB/2946/2020 FIXED	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
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**ORDERS**

13	WP(C)/8526/2018	M/S. TATA MOTORS LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
14	I.A.(Civil)/1761/2020 WP(C)/368/2016 (Disposed) in Review.Pet./7520/2020	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. <b>Versus</b> M/S BADRI RAI AND CO. AND 3 ORS.	MR. C CHOWDHURY MR. A DEKA	ASSTT.S.G.I.

**WITH**

Review.Pet./7520/2020  
(Filing Number)

THE INDIAN INSTITUTE OF TECHNOLOGY,  
GUWAHATI AND ANR.  
**Versus**  
M/S BADRI RAI AND CO. AND 3 ORS. (B)

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020